

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No.32/Chd/Hry/2018

In the matter of

Nisheet Ranjan

.....Petitioner-Financial Creditor

Versus

Letstrak Tech Pvt.Ltd.

.....Respondent-Corporate Debtor

Present:: Mr.Gaurav Mankotia, Advocate for the petitioner
Mr.Pradeep Nauharia and Mr.Vaibhav Narang, Advocates for
the respondent.

Mr.Pradeep Nauharia, Advocate filed reply of the respondent. It
is directed that copy be supplied to the counsel opposite during course of the
day.

List the matter for arguments on 03.05.2018.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

Sd/-
(Pradeep R.Sethi)
Member (Technical)

March 22, 2018
Subbu